

LOK SABHA
UNSTARRED QUESTION NO. 2012
TO BE ANSWERED ON 9th December, 2021

Domestic Crude Oil Production

2012. SHRIMATI RAMA DEVI:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the steps taken by the Government to make the country self reliant in crude oil;
- (b) the success achieved by the Government by the steps so taken; and
- (c) the details of the import of crude oil made by the Government during the last three years in terms of quantity and value, year-wise?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री

(श्री रामेश्वर तेली)

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI RAMESWAR TELI)

(a) Various long term and short term policy initiatives taken to enhance production of crude oil are as under:-

1. Long term Policy initiatives by Government:

- I. Policy for Relaxations, Extensions and Clarifications under Production Sharing Contract (PSC) regime for early monetization of hydrocarbon discoveries, 2014.
- II. Discovered Small Field Policy, 2015.
- III. Hydrocarbon Exploration and Licensing Policy, 2016.
- IV. Policy for Extension of Production Sharing Contracts, 2016 and 2017.
- V. Policy for early monetization of Coal Bed Methane 2017
- VI. Setting up of National Data Repository, 2017.
- VII. Appraisal of Un-appraised areas in Sedimentary Basins under National Seismic Programme, 2017
- VIII. Re-assessment of Hydrocarbon Resources 2017
- IX. Policy framework to streamline the working of Production Sharing Contracts in Pre- NELP and NELP Blocks, 2018.
- X. Policy to Promote and Incentivize Enhanced Recovery Methods for Oil and Gas, 2018.
- XI. Policy framework for Exploration and exploitation of Coal Bed Methane (CBM) from areas under Coal Mining Lease allotted to Coal India Limited (CIL) and its subsidiaries 2018.

- XII. Policy Framework for Exploration and Exploitation of Unconventional Hydrocarbons under Existing Production Sharing Contracts (PSCs) Coal Bed Methane (CBM) Contracts and Nomination Fields, 2018.
- XIII. Reforms in Hydrocarbon Exploration and Licensing Policy for enhancing domestic exploration and production of oil and gas 2019.
- XIV. Natural Gas Marketing Reforms 2020.

2. Short and medium term initiatives:

- i. Early Monetization of Existing Discoveries.
- ii. Improving Recovery Factor through implementation of IOR and EOR techniques.
- iii. Revival of sick wells.
- iv. Infill drilling of wells.
- v. Renewal of Facilities and other infrastructure.
- vi. Monetization of small and marginal discoveries in onshore through service contract and outsourcing.
- vii. Redevelopment of existing matured fields and development of new fields/marginal fields.
- viii. Induction of suitable technologies on selective fields.
- ix. Implementation of Production Enhancement Contracts.
- x. Implementation of IOR/EOR techniques

(b) 105 exploration blocks covering an area of 1,56,579 sq. km have been allotted under Open Acreage licensing Policy. 54 Contracts comprising of 101 fields have been awarded under Discovered Small Field Policy.

(c) Year wise Imports of Crude Oil for the last 3 years is given below: -

Year	2018-19	2019-20	2020-21
Imports of Crude Oil (in MMT)	226.5	227.0	196.5
Imports of Crude Oil (in ₹ Crore)	783183	717001	459779
Imports of Crude Oil (in Million US\$)	111915	101376	62248
